Annexure-7

Name of the Corproate Debtor — **Name of the Corproate Debtor : Maan Sarovar Properties Development Private Limited**

Date of Commencement of CIRP — **01-07-2022**

List of Crediotrs As on — **15-09-2022**

CIRP Days on reporting date — **76**

List of operational creditors (Government dues) Amount in Rupees

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Remark s, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC					
1	Recovery Officer, Employees P F Organisation, Regional Office (Chennai 1), NO. 37, Royapettah High Road, Royapettah, Chennai - 600 014	19-07-2022	7,25,484	7,25,484	PF Statutory Dues	0	0	NO	0	0	0	0	7,25,484	
2	S V Kameshwari, Income Tax Officer, Room No. 429, 4th Floor, Main Building, No. 121, Ayakar Bhavan, M G Road, Chennai 34	15-09-2022	51,77,250	51,77,250	Income Tax Arrears	0	0	NO	0	0	0	0	51,77,250	
	Total		**59,02,734**	**59,02,734**									**59,02,734**	